

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1178

ANSWERED ON:30.11.2005

CORRUPTION CASES AGAINST CGHS OFFICERS

Chavda Shri Harisinh Pratapsinh;Mahato Shri Bir Sing

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) Whether the CBI has registered a number of cases against CGHS officers during the last three years ;
- (b) if so, the details of the cases registered;
- (c) names of the officers who have been dismissed from service as a result thereof;
- (d) whether officers found involved in corruption cases continue to be in service ; and
- (e) if so, the reasons therefor? ANSWER

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a) to (e) CBI has registered 9 cases against CGHS officers during last 3 years. Details of the cases are annexed. In three cases vide RC No. RCCAA2004A0030, RC-23 (A)/2002-GWH-Shg and RC 13 (A)/2003 CBI investigation report has been received. In one case warning has been issued to the officer and in two other cases CBI has recommended for major penalty proceedings. In the other 6 cases CBI's investigation is still in progress.

List of CBI cases against CGHS officers during last 3 years

S.No.	Regular Case Number
1.	RC-JAI-2004 A 0015/SPE/CBI/Jaipur dated 31.7.2004
2.	RC-JAI-2004-A0016/SPECBI/Jaipur dated 31/7/2004
3.	RC-DAI/2004-A-0001 dated 01.01.04
4.	RCCAA 2004A0030 dated 24/6/2004
5.	RCJAI2003A0005
6.	RC-2/2004-EOU.VII 292 dated 12/1/2004
7.	RC-23 (A) /2002-GWH-Shg
8.	RC.GWH2004A0012 dated 21/6/2004
9.	RC13 (A) /2003